

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15530/2022

SURENDRA SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.78124/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.78126/2022-EXEMPTION FROM FILING O.T. and IA No.78123/2022-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.78120/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s) Mr. Jeewesh Prakash, Adv.
Mr. Shantanu Sagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner seeks two weeks time produce additional documents. Time sought for is granted.

List on 05.08.2022.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER